

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR.

* * *

Date of Decision: 3.4.2003

OA 132/2003 with MA 154/2003

Thanwar Singh s/o Shri Hari Singh r/o 8, Adarsh Colony, Malaroad, Kota Junction.

... Applicant

Versus

1. Union of India through General Manager (Estt), W/Rly, Churchgate, Mumbai.
2. Divisional Rly Manager, W/Rly, Kota.
3. Addl. Divisional Rly Manager, W/Rly, District Kota.
4. C.E.E., Western Railway, Churchgate, Mumbai.

... Respondents

CORAM:

HON'BLE MR.H.O.GUPTA, ADM.MEMBER

HON'BLE MR.M.L.CHAUHAN, JUDL.MEMBER

For the Applicant ... Mr. Pradeep Kumar Asthana

For the Respondents ...

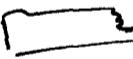
ORDER (ORAL)

The learned counsel for the applicant seeks to withdraw this OA since multiple reliefs against two charge-sheets have been sought and he wants to file duly constituted separate OAs. Prayer granted, subject to limitation.

2. The OA and the MA stand disposed of accordingly.


(M.L.CHAUHAN)

MEMBER (J)


(H.O.GUPTA)

MEMBER (A)